

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,  
SOUTHERN ZONE AT CHENNAI

**APPLICATION NO. 91 OF 2021 (SZ).**

**&**

**APPEAL NO.10 OF 2021(SZ).**

G.DEVARAJAN,  
S/o Govindappa Naidu,  
15, Gandhi Nagar, 2<sup>nd</sup> Street,  
Reliance Backside,  
Arumbakkam  
Chennai- 600 106  
E-mail: manuraj.office@gmail.com  
Contact-No: 99621 98210

... Applicant

**VERSUS**

1. THE STATE OF TAMIL NADU,  
Rep. by the Chief Secretary to Government, & three others

... Respondents

**INDEX TO THE COMMON 1<sup>st</sup> ADDITIONAL TYPED SET FILED BY THE  
3<sup>RD</sup> RESPONDENT**

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1.	30.10.21	Minutes of the Meeting pertaining to the subject matter – Construction of residential flats and commercial complex at Arumbakkam	1-2

Corrections: Nil

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Certified that the contents are the above documents are true to the best of my knowledge and information

Dated at Chennai this is the      day November, 2021.



**Counsel for the 3<sup>rd</sup> Respondents**

**Minutes of the meeting on the inter-departmental co-ordination for the Construction of Multi-storied 304 HIG Residential flats and Commercial Complex at Arumbakkam by Tamil Nadu Housing Board under the Chairmanship of Chief Secretary to Government held at 11:00 A.M. on 30.10.2021**

**Participants:**

1. The Chief Secretary to Government, Chennai-9.
2. The Additional Chief Secretary to Government, Public Works Department, Chennai-9.
3. The Principal Secretary to Government, Revenue and Disaster Management Department, Chennai -9.
4. The Principal Secretary to Government, Housing and Urban Development Department, Chennai -9.
5. The Managing Director, Tamil Nadu Housing Board, Chennai -107.
6. The Commissioner of Land Administration, Chepauk, Chennai-5.
7. The Chief Engineer (City), Tamil Nadu Housing Board, Chennai-107.
8. The District Revenue Officer (LA), Tamil Nadu Housing Board, Chennai-107.
9. The Superintending Engineer, Water Resources Department/ Public Works Department, Chepauk, Chennai-5

The Principal Secretary, Housing and Urban Development Department welcomed the Chief Secretary and all the other participants and stated that the scheme for Construction of multistoried 304 HIG Residential flats and Commercial Complex at Arumbakkam is being implemented by Tamil Nadu Housing Board and that a boundary issue has arisen between Public Works Department and Tamil Nadu Housing Board in the project land. This meeting has been convened to resolve the issue.

- Managing Director, Tamil Nadu Housing Board made a PowerPoint presentation to explain the project and the view points of Tamil Nadu Housing Board in the matter. He also informed about the National Green Tribunal (NGT) case filed against this scheme.

- The Principal Secretary, Revenue Department stated that all the inter-departmental disputes have to be first sorted out within the Government and all concerned departments are bound by the Government decisions. As far as land ownership is concerned, Revenue Department is the appropriate department to decide and it alone can determine the boundary and ownership of the land. And any disputes in ownership arising after being decided by the Revenue Department can only be challenged in the Civil Courts. He further added that in respect of any committee formed regarding land disputes, it is essential for the Survey Department to be a part of such a committee.
- Superintending Engineer, Water Resources Department/Public Works Department stated that a bund was formed as part of the Chennai Rivers Restoration Trust (CRRT) project and that Tamil Nadu Housing Board fixed the boundary beyond the bund portion.
- The Principal Secretary, Housing and Urban Development Department stated that the land was acquired in 1966 by Tamil Nadu Housing Board and there are records to establish encumbrances as early as 1919. The lands have been classified as dry land in revenue records.
- The Additional Chief Secretary, Public Works Department stated that disputes between departments need to be sorted out after due consultation and in this case, Public Works Department would agree to the decision made by Revenue Department regarding the boundary issue.
- Chief Secretary to Government stated that in land matters, Revenue Department is the appropriate department to mediate in boundary issues and adjudicate on the ownership.
- Considering the above, the following decisions were made in the meeting:
  - (a) Whenever there are inter-departmental disputes, it has to resolved by way of inter-departmental talks/meetings and sorted out within the Government
  - (b) The Revenue Department may sort out this issue by conducting a joint inspection with officials of Commissioner of Land Administration, Water Resources Department/ Public Works Department, Tamil Nadu Housing Board and file a joint report to the Government.
  - (c) Thereafter, a common counter affidavit may be filed before the National Green Tribunal by the Government.

The meeting ended with thanks to the Chair and the participants.

V. Irai Anbu,  
Chief Secretary to Government.

// True Copy//

M. G. -  
Section Officer.  
02/11/2024

**Bund top to water flow level - 2m.**

**Depth of water flow from bottom – 2.5m (approx.)**



**Chennai, Tamil Nadu, India**  
10, 551/10, Poonamallee High Rd, near Indian Overseas Bank -  
Arumbakkam Branch, Sector AI, MGR Colony, Anna Nagar, Chennai,  
Tamil Nadu 600040, India  
Lat 13.077498°  
Long 80.20482°  
07/11/21 02:30 PM



**Photographs showing the flood level in the northern side of the site boundary on 7/11/21 at 2.30 PM.**

**Bund top to water flow level - 2m.**

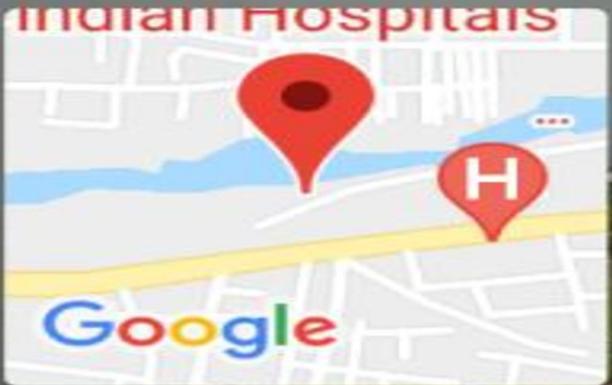
**Depth of water flow from bottom– 2.5m (approx.)**



**Photographs showing the flood level in the northern side of the site boundary on 8/11/21 at 9.26 AM.**

**Bund top to water flow level– 2.5m.**

**Depth of water flow from bottom – 2 m (approx.)**



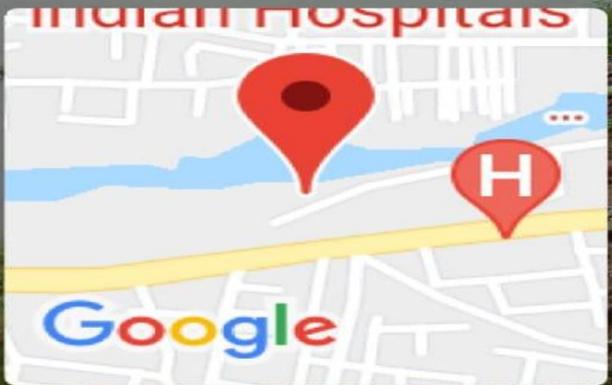
**Chennai, Tamil Nadu, India**  
551/5, National Hwy 48, Arumbakkam, Chennai, Tamil Nadu 600106, India  
Lat 13.077347°  
Long 80.20431°  
09/11/21 09:55 AM



**Photographs showing the flood level in the northern side of the site boundary on 9/11/21 at 9.55 AM.**

**Bund top to water flow level– 1.5m.**

**Depth of water flow from bottom – 3 m (approx.)**



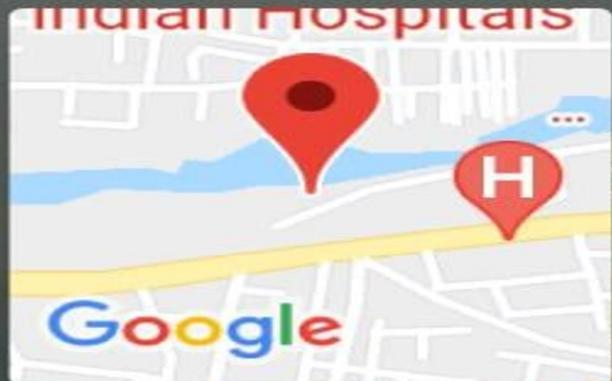
**Chennai, Tamil Nadu, India**  
551/5, National Hwy 48, Arumbakkam, Chennai, Tamil Nadu 600106, India  
Lat 13.077315°  
Long 80.204193°  
11/11/21 09:34 AM



**Photographs showing the flood level in the northern side of the site boundary on 11/11/21 at 9.34 AM.**

**Bund top to water flow level – 2 m.**

**Depth of water flow from bottom – 2.5 m (approx.)**



**Chennai, Tamil Nadu, India**  
551/5, National Hwy 48, Arumbakkam, Chennai, Tamil Nadu 600106, India  
Lat 13.077337°  
Long 80.204212°  
12/11/21 10:04 AM

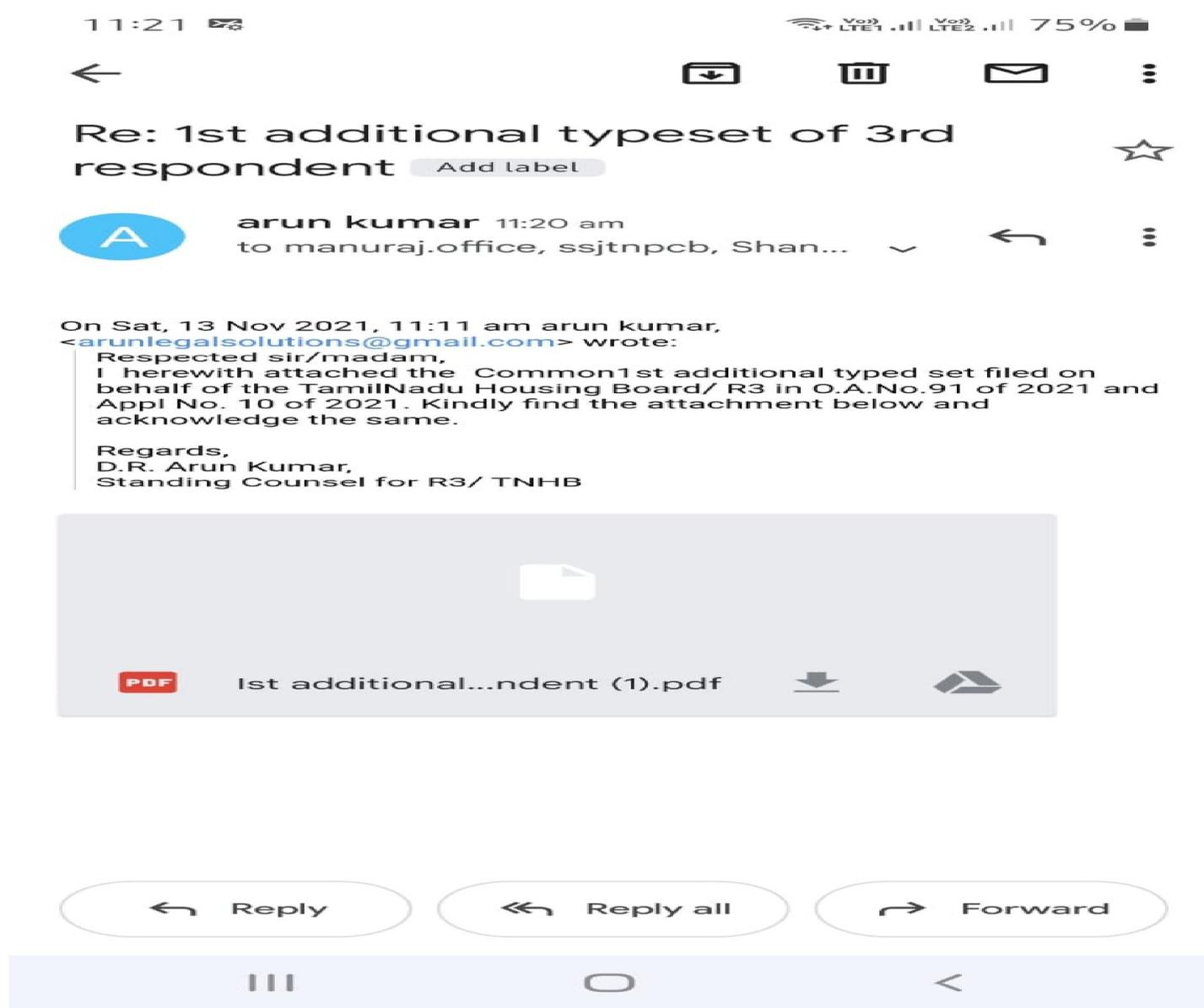
**Photographs showing the flood level in the northern side of the site boundary on 12/11/21 at 10.04 AM.**



**Photographs showing the land slides in the southern side of the site boundary abutting to the EVR Periyar salai on 12/11/21 at 3.30 PM.**



**Photographs showing the land slides in the southern side of the site boundary abutting to the EVR Periyar salai on 12/11/21 at 3.30 PM.**



**Proof of service**